

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. No. 260/0064 OF 2017
Cuttack, this the 9th day of February, 2017

CORAM
HON'BLE MR. R. C. MISRA, MEMBER (A)
HON'BLE MR. S. K. PATTNAIK, MEMBER (J)

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Raj Kumar Bose, aged about 36 years, Son of Late S. N. Bose, At Present working as Operator/Technician, SMS-II, in Rourkela Steel Plant, residing At: Qr. No.C./703, Koel Nagar, P.O. Shakti Nagar, P.S. Jhinpuri, Dist: Sundargarh-769014.

...Applicant
(By the Advocate-M/s. S. B. Jena, S. Behera, S. Panda,)

-VERSUS-

Union of India Represented through

1. General Manager, SMS-II, Steel Authority of India, Rourkela Steel Plant, At/P.O. Rourkela, Dist: Sundargarh-769011(Odisha)
2. Deputy General Manager, Steel Melting Shop-II, Steel Authority of India Limited, Rourkela Steel Plant, Rourkela, Dist: Sundargarh.
3. Junior Manager, Steel Melting Shop-II, Steel Authority of India Limited, Rourkela Steel Plant, Rourkela, Dist: Sundargarh.

...Respondents

By the Advocate – ()

ORDER(Oral)

R.C. MISRA, MEMBER(A):

Heard Mr. S.B. Jena, Ld. Counsel appearing for the applicant and perused the materials placed on record.

2. Mr. Jena has submitted that in consequence of order of punishment of removal, the applicant has preferred an appeal dated 19.03.2016 (Annexure-A/11) before the General Manager, SMS-II, SAIL, RSP, Rourkela (Respondent No.1) which is pending consideration.

4. Taking into account the submission made by the Ld. Counsel for the applicant, at this stage, without going into the merit of the matter, we dispose of this O.A. by directing Respondent No.1 (Appellate Authority) to consider the appeal dated 19.03.2016 (Annexure-A/11) of the applicant if filed and is still pending consideration at his level and communicate the result thereof to the applicant by way of a well-reasoned order as expeditiously as possible within a period of 45 days from today as per Rule.

5. With the aforesaid observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

6. On the prayer made by Mr. S.B. Jena, Ld. Counsel appearing for the applicant, copy of this order along with paper book be communicated to the Respondent No1 by Speed Post at the cost of the applicant, for which Mr. Jena undertakes to file the postal requisites by 13.02.2017.

(S.K.PATTNAIK)
MEMBER (J)

(R.C.MISRA)
MEMBER(A)